

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 42/2017
O.A. No. 44/2016
M.A. No. 2068/2018

The 5th day of October, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Brahm Prakash,
S/o Shri Hazari Lal,
Working as Chief Office Supdt.,
Divisional Engineer, New Delhi
R/o 66A, DCM Railway Colony,
Delhi-6. .. Petitioner

(By Advocate: Ms. Sonika Gill for Shri Yogesh Sharma)

Versus

1. Shri A.K. Puthia,
General Manager
Northern Railway
Baroda House,
New Delhi.
2. Shri Arun Arora,
Divisional Railway Manager
Northern Railway, Delhi Division
State Entry Road, New Delhi. ... Respondents

(By Advocate: Shri Kripa Shankar Prasad)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is submitted that the Stay granted by the Hon'ble Supreme Court on 10.05.2018 in SLP (Civil) No.16353/2018 against the contempt proceedings is still in operation.

2. In the circumstances, the CP is closed and notices are discharged. However, the petitioner is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the SLP is finally decided. Pending MAs, if any, stand disposed of.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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